

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

Sub: High Court of Andhra Pradesh – Letter dated 22.08.2024 of the Secretary General, Hon'ble Supreme Court of India - **National Conference of the District Judiciary scheduled to be held on 31st August and 1st September, 2024 at New Delhi** - nomination of Judicial Officers to participate in the conference - Reg

Ref: 1. Letter dated 22.08.2024 of the Secretary General, Hon'ble Supreme Court of India.
2. High Court's proceedings dated 27.08.2024.

ORDER ROC.NO.408/SO/2024, DATED 28.08.2024

The High Court has been pleased to nominate Smt.S. Kavitha, Principal Civil Judge (Senior Division) cum Chief Judicial Magistrate, Visakhapatnam, in place of Sri P. Srinivasa Rao, Civil Judge (Senior Division), Palamaneru, Chittoor District, to participate in the National Conference of the District Judiciary scheduled to be held on 31st August and 1st September, 2024 at New Delhi.

The letter dated 22.08.2024 of the Secretary General, Supreme Court of India, along with the programme details is enclosed for information.


28/8/2024
REGISTRAR GENERAL

To
The Officer concerned.

Copy to:

1. The Registrar(IT-cum-CPC), with a request to place the same in the official website of the High Court.
2. The Registrar (Vigilance), with a request to make necessary in-charge arrangements.
3. The Principal District Judges, Chittoor and Visakhapatnam.
4. Sri P. Srinivasa Rao, Civil Judge (Senior Division), Palamaneru, Chittoor District.